

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 01<sup>st</sup> APRIL, 2024, 10:30 A.M.**

CP (IB) No. 26/CB/2023

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

|                     |                                                          |
|---------------------|----------------------------------------------------------|
| Name of the Company | Aeris Communications India Pvt. Ltd. -Vs- Om Jay EV Ltd. |
| Under Section       | 9 IBC                                                    |

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Shashank Deo Sudhi, Adv.

For Respondent (s) Mr. Abhishek Mohanty, Adv.

**ORDER**

Both sides counsel present. At the request of the Bar Association, on account of Utkal Diwas, matter adjourned. List the matter on 23.04.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**